# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1535 TO BE ANSWERED ON 29.07.2025

#### **SC/ST HOSTELS**

#### 1535. SHRI SAPTAGIRI SANKAR ULAKA:

#### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of Scheduled Caste (SC) and Scheduled Tribe (ST) hostels currently operational in the country, State-wise;
- (b) the status of infrastructure, capacity and occupancy in these hostels;
- (c) whether they are fully operational and the extent of vacancies;
- (d) if so, the total number of students currently residing in SC and ST hostels, disaggregated by gender and category;
- (e) whether the Ministry is undertaking any upgrades or expansions of existing hostels or plans to establish new ones in under served areas; and
- (f) if so, the details of proposed projects, location plan and expected timelines for their completion?

#### ANSWER

### MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) to (d): Under the Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY), Hostel component central assistance is provided for the construction of new hostel buildings for Scheduled Caste (SC) students, with separate hostels for boys and girls. Since 2007-08, 909 hostels (544 girls and 365 boys) have been sanctioned under this component covering 74,629 beneficiaries. Out of these, 771 hostels have been reported as completed. State-wise details are provided in the Annexure-I. The hostel component of Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) is implemented by State Governments/UT Administrations, Central Universities/Institutes and the central assistance is provided to implementing agencies based on proposals received. The implementing agencies are responsible for maintaining the details regarding current status, capacity, and occupancy of the hostels.

In the case of Ministry of Tribal Affairs, under the Scheme of "Hostels for ST Girls and Boys" funds were being provided to State Governments for construction of Hostels for ST Girls and Boys till 2016-17. As a part of rationalization of schemes, the intervention for construction of hostels was subsumed under the schemes of 'Special Central Assistance to tribal Sub-Scheme (SCA to TSS)' and 'Grants under Article 275(1) of the Constitution' from 2018-19 onwards. From 2024-25 onwards Government has launched a scheme named "Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) under which Ministry of Tribal Affairs provides funds for construction of hostels to the State Governments based on the proposals received from them. Total number of hostels sanctioned state wise under DAJGUA is mentioned at Annexure-II. The implementation, administration and maintenance of Hostels for STs is done by the State/UTs Governments.

(d) & (e): Under the Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY), there is no provision for upgradation or expansion of existing hostels. Only fresh proposals for construction of new hostels are considered by the Department, based on need assessment surveys and recommendations received from State/Union Territory. However, central assistance for repair of operational hostels is provided to implementing agencies, once in every five years after operationalization of the hostel. It is limited to a maximum of Rs. 5.00 lakhs for one hostel of 50 students, Rs. 10.00 lakhs for 100 students, Rs. 15.00 lakhs for 150 students and so on.

## Annexure in r/o Lok Sabha Unstarred Question No.1535 on Status of SC/ST Hostels in India

<u>Details of SC hostels sanctioned under Hostel Component of PM-AJAY (erstwhile BJRCY)</u> since FY 2007-08

| Sl.<br>No. | State/UT             | Total No. of Hostels<br>Sanctioned |      | Funds sanctioned | No. of beneficiaries | No. of hostels completed |
|------------|----------------------|------------------------------------|------|------------------|----------------------|--------------------------|
|            |                      |                                    |      | (Rs. in lakh)    |                      |                          |
|            |                      | Girls                              | Boys |                  |                      |                          |
|            | Andhra Pradesh *     | 20                                 | 13   | 9,654            | 3265                 | 5                        |
|            | Assam                | 20                                 | 24   | 6,323.45         | 2924                 | 36                       |
|            | Bihar *              | 7                                  | 12   | 2,268.40         | 1890                 | 16                       |
| 4          | Chhattisgarh         | 28                                 | 20   | 1,996.83         | 2420                 | 46                       |
| 5          | Gujarat              | 8                                  | 9    | 2,332.13         | 3270                 | 17                       |
| 6          | Haryana              | 13                                 | 3    | 2,658.65         | 1740                 | 14                       |
| 7 1        | Himachal Pradesh *   | 5                                  | 4    | 2,385.90         | 1125                 | 7                        |
| Ω          | Jammu and<br>Kashmir | 3                                  | 2    | 6,02.66          | 400                  | 4                        |
| 9 .        | Jharkhand            | 8                                  | 13   | 9,63.05          | 1450                 | 16                       |
| 10         | Karnataka            | 18                                 | 27   | 4,939.90         | 3136                 | 35                       |
| 11         | Kerala               | 2                                  | 7    | 1,349.83         | 730                  | 9                        |
| 12         | Madhya Pradesh       | 49                                 | 38   | 13964.56         | 6650                 | 77                       |
| 13         | Maharashtra*         | 27                                 | 32   | 7,648.71         | 5273                 | 55                       |
| 14         | Manipur              | 20                                 | 4    | 5,126.44         | 2155                 | 16                       |
| 15         | Mizoram              | 3                                  | 0    | 1,575.00         | 450                  | 0                        |
| 16         | Nagaland             | 9                                  | 0    | 4,365.00         | 1350                 | 0                        |
| 17         | Odisha *             | 161                                | 16   | 6,330.81         | 14834                | 169                      |
| 18         | Puducherry           | 3                                  | 1    | 1,000.00         | 500                  | 1                        |
| 19         | Punjab               | 11                                 | 4    | 2,889.99         | 1226                 | 15                       |
|            | Rajasthan            | 36                                 | 68   | 8,851.94         | 4475                 | 101                      |
|            | Sikkim               | 5                                  | 1    | 2,100.00         | 600                  | 4                        |
|            | Tamil Nadu           | 20                                 | 30   | 4,269.92         | 4641                 | 45                       |
|            | Telangana            | 8                                  | 3    | 2,305.00         | 1500                 | 4                        |
|            | Tripura              | 7                                  | 1    | 1,479.56         | 520                  | 5                        |
|            | Uttar Pradesh        | 16                                 | 16   | 5,097.81         | 2734                 | 24                       |
|            | Uttarakhand*         | 3                                  | 3    | 1,044.42         | 350                  | 2                        |
| 27         | West Bengal          | 34                                 | 14   | 8,626.34         | 5021                 | 48                       |
|            | Total                | 544                                | 365  | 1,12,150.3       | 74,629               | 771                      |

<sup>\*3</sup> hostels in Andhra Pradesh, 3 hostels in Bihar, 2 hostels in Himachal Pradesh, 2 hostels in Odisha, 1 hostel in Uttarakhand & 2 hostels in Maharashtra have been cancelled and their amount has been refunded by the respective State Governments through DD.

Details of State wise new constructions of hostels sanctioned under DAJGUA as on 30<sup>th</sup>

Annexure-II

| S.No. | State             | No. of Hostels |  |  |
|-------|-------------------|----------------|--|--|
| 1.    | Assam             | 50             |  |  |
| 2.    | Chhattisgarh      | 186            |  |  |
| 3.    | Himachal Pradesh  | 4              |  |  |
| 4.    | Madhya Pradesh    | 44             |  |  |
| 5.    | Odisha            | 92             |  |  |
| 6.    | Tamil Nadu        | 2              |  |  |
| 7.    | Andhra Pradesh    | 31             |  |  |
| 8.    | Gujarat           | 43.            |  |  |
| 9.    | Jharkhand         | 43             |  |  |
| 10.   | Kerala            | 2              |  |  |
| 11.   | Maharashtra       | 63             |  |  |
| 12.   | Rajasthan         | 32             |  |  |
| 13.   | Arunachal Pradesh | 01             |  |  |
| 14.   | Tripura           | 20             |  |  |
| 15.   | Sikkim            | 07             |  |  |
|       | Total             | 620            |  |  |

\*\*\*\*